Item-6

PT-221/2004 in O.A.318/PB/2003

10.09.2004

Present: Shri H.S. Dahiya, counsel for the applicant.

Learned counsel for the applicant states that whenever the Full Bench meets, he will get the matter mentioned for considering other factors. Therefore, he does not press the petition. Dismissed as withdrawn.

(V.S. Aggarwal)
Chairman

/dkm/